- (b) if so, the duties and responsibilities assigned to them and the authorities which oversee their performance and command them;
- (c) whether State Police is authorized to check passengers in a moving train without association of RPF or force authorized by Railways; and
- (d) if not, the complaints received in this regard by Railways and action taken during 2008 and 2009?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) and (b) Duties and responsibilities assigned to Railway Protection Force, Government Railway Police and State Police are as under:—

RPF: is primarily responsible for security of railway property. It is headed by the Director General.

GRP: maintained by the respective State Governments, as a wing of the State Police, is entrusted with maintenance of Law and order and security of passengers between outer signals of the stations and in running trains. It is headed by the Director General (Police) of the State Governments.

State Police: is responsible for Security of tracks, tunnels and bridges over Indian Railways, Law and order problems and passenger security beyond outer signals of railway stations. It is headed by the Director General (Police).

(c) and (d) Government Railway Police are a part of the State Police. They are authorized to check passengers in a moving train in respect of security of passengers or other crimes, without association of Railway Protection Force or force authorized by Railways.

Recruitment of RPF jawans

†4755. SHRI Y.P. TRIVEDI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is a proposal with Government to recruit five thousand jawans in Railway Protection Force (RPF) to enhance the security of Indian Railways;
 - (b) if so, since when; and
 - (c) the status of this proposal and complete details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) to (c) Yes, Sir. Government has approved creation of 5134 posts in Railway Protection Force. Modalities to fill up these posts are being worked out.

Pending audit objections

4756. PROF. ANIL KUMAR SAHANI: Will the Minister of RAILWAYS be pleased to state:

(a) whether 28755 audit objections have been shown as outstanding as on 31st March, 2006 involving financial irregularities amounting to Rs. 10829. 67 crores in the CAG report No. 6 of 2007 transaction audit;

[†]Original notice of the question was received in Hindi.

- (b) the number of these audit objections settled as on date and the number of audit objections added thereto giving a final tally thereof as also of money; and
 - (c) the reasons for not setting the audit objections and to clear them up?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) Yes, Sir. However, as per records available with Zonal Railways and Production Units, there were 14204 audit objections amounting to Rs. 10363.25 crore outstanding as on 31.3.2006.

- (b) Details are given in Statement (See below).
- (c) Arising of Audit objections and clearance thereof is a continuous process wherein the irregularities pointed out are analyzed for clarifications and compliance and are thereafter closed in consultation with Audit. Most of the audit objections are cleared quickly but in a few cases involving legal intervention or information from other government agencies, prolonged corrective action such as recoveries etc., finalization gets delayed. Zonal Railways and Production Units have been instructed to expedite remedial/corrective action, as required and hold periodical review meetings with Audit to ensure early clearance of the audit objections.

Statement

Current status of Audit objections which were outstanding as on 31.3.2006 is as under

(Rs. in crore)

Outstanding as on		Clearance till		Outstanding as on	
31.3.2006		31.3.2010		31.3.2010	
Number	Amount	Number	Amount	Number	Amount
14204	10363.25	8399	8747.28	5805	1615.97

The status of outstanding Audit objections as on 31.3.2010 is as under

(Rs. in crore)

Outstanding as on		Accretion till		Clearance till		Outstanding as on	
31.3.2006		31.3.2010		31.3.2010		31.3.2010	
Number	Amount	Number	Amount	Number	Amount	Number	Amount
14204	10363.25	21892	27484.76	21602	24933.85	14494	12914.16

Sale of expiry date products at railway stations

†4757. SHRI MOTILAL VORA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government is aware of the fact that cakes, biscuits and beverages of expiry dates, are being sold at railway stations in Delhi and other metropolitan cities;

[†]Original notice of the question was received in Hindi.